

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **14.08.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Disposal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 278/2026 For Exemption IA No. 787 & 788/2026 For Stay IA No. 789/2026	Bayyavarapu Padmaja Suspended Director of Lanarsy Infra Ltd Vs Agrawal Infracab Pvt Ltd & 2 Ors.	Mr. Amrith Bhargav	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 404/2026 For Stay IA No. 1155 & 1157/2026 For Exemption IA No. 1156/2026	Virgo Realtors Pvt Ltd Rep by it Suspended Director Vs Phoenix ARC Ltd & Anr.	Mr. TK Bhaskar	Ms. Aishwarya S Nathan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 388/2026 To dispense with IA No. 1120/2026 For Stay IA No. 1121/2026	SP Coal Resources Pvt Ltd Vs Anantha PVC Pipes Pvt Ltd, Rep by S Ganapathi Rao	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in